

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/134/17  
NAME OF THE TRANSFEROR : PARRY SUGAR INDUSTRIES LTD  
NAME OF THE TRANSFERRE : EID PARRYS INDIA LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P.H. ARVINDH PANDIAN SENIOR COUNSEL FOR <del>SHRI</del> CHANKAR HANI PAWAN JHABAKH	COUNSEL FOR PETITIONER	<u>K.A.S</u>
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ORDER

Shri P H Arvindh Pandian, senior counsel for applicant present. Heard the Applicant. Order is reserved.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)